

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-112/2003/12498/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nayan Shankar Baruah,
District and Sessions Judge,
Morigaon.

Dated Guwahati the nd 22 December, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJM/7298 dtd. 19.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the **Winter vacation, from 23.12.2023 to 31.12.2023, alongwith station leave permission, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for.

The Additional District & Sessions Judge-cum-Special Judge (POCSO), Morigaon, and in her absence, the Civil Judge (Sr. Dvn.) & Assistant Sessions Judge, Morigaon, and in his absence, the next seniormost Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-112/2003/12499-12500/A dated , 22-12-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
